

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|-------------------------------|------------------------|---------------------|--|-----------------------|---------------------------------|
| CP(IB) No. 56/BB/2020 | For admission (obj not filed) | Sec 7 of I&B Code 2016 | Alticon Capital Ltd | Sankeerth Vittal for Keystone Partners | Legacy Global Pvt Ltd | Aditya Narayan for Saakshya law |

ADVOCATE FOR PETITIONER/s:

Mr. Pradeep Nayak for the Petitioner through VC

ADVOCATE FOR RESPONDENT/s:

Mr. Aditya Narayan for the Respondent through VC

ORDER

Heard Mr. Pradeep Nayak, learned Counsel for the Petitioner and Mr. Aditya Narayan, learned Counsel for the Respondent. Learned Counsel for the Respondent seeks time to work out a settlement.

Post the case on **22.03.2021**. In the meanwhile objections/status of discussions may be filed by the Respondent.

MEMBER(T)

MEMBER(J)

Verified
Puja

Court Officer